

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

IB-1107/ND/2018

IN THE MATTER OF:

M/s. Top Trade

...PETITIONER

Vs.

M/s. Exit 10 Marketing Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 18.11.2019

Coram:01

SHRI. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Resolution Professional

:Mr. Kapil Dev Taneja, RP in person, Mr. Milan Singh, Adv. for RP.

For the RA

:Mr. Sumit Nagpal, Advocate

ORDER

Heard the submissions made by the counsel for the Resolution-professional. Post the matter to tomorrow i.e., 19.11.2019.

S-d

(V.K. Subburaj)
Member (T)

S-d

(P.S.N. Prasad)
Member (J)

(Meenu)